

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
IN THE MATTER OF:
ORIGINAL APPLICATION NO. 102/2025/EZ
RAM PRAKASH GUPTA

...APPLICANT

-VERSUS-

STATE OF JHARKHAND & ORS.

...RESPONDENTS

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Bar Association Room No. 5,
High Court, Calcutta
Chamber: 8/1, K.S. Roy Road,
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**REPORT IN THE FORM OF AN AFFIDAVIT FILED BY DEPUTY COMMISSIONER,
EAST SINGBHUM, JHARKHAND (i.e. RESPONDENT NO. 2 HEREIN).**

I, Karan Satyarthi, son of Prabulla Kumar Sharma, aged about 34 years, by Religion - Hindu, by Occupation - Service under Government of Jharkhand in the office of Deputy Commissioner, East Singhbhum, Jharkhand, having its office at Sakthi Jamshedpur, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Deputy Commissioner, East Singhbhum, Jharkhand, and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit for Respondent No. 2 herein. Also, I am duly authorized to do so by the Deputy Commissioner, East Singhbhum, Jharkhand (i.e. Respondent No. 2 herein).



Signed / Put L. T. 1,
in my Presence

Advocate

Date

X

2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance of the order dated 17.01.2026 passed by the Hon'ble Tribunal in the instant Original Application this Report in the form of an Affidavit is being filed by Respondent no. 2 of the Original Application.
4. That this Report in the form of an Affidavit is being filed in compliance of the direction passed vide order dated 17.01.2026, the answering respondent would like to submit following facts and action which has been taken by the competent authority:-

a) The Respondent no. 2 has directed the Special Officer, Jamshedpur Notified Area Committee, Jamshedpur, vide its letter no. 468(8)/Vidhi, dated 20.02.2026 to submit an updated report as per the direction of the Hon'ble Tribunal vide its order dated 17.01.2026.

b) The Special Officer, Jamshedpur Notified Area Committee, Jamshedpur vide letter no. 935 dated 20.03.2026 has submitted a detailed report in terms of the aforesaid order dated 17.01.2026 of this Hon'ble Tribunal.

A copy of the said report dated 20.03.2026 is annexed herewith and marked as Annexure A.

c) A survey of the drains flowing into the Swarnarekha River and Kharkai River was conducted by the N.J.S. and based on the priorities, the consultant submitted a detailed report

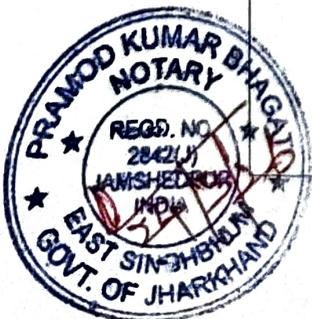


Signed / Put L. T. 1.
In my Presence
Advocate
Date.....

X

identifying a total of 12 drains flowing into the Swarnarekha River and Kharkai River which are mentioned as below:

Sl. No.	Name of Drains	Amount of Water flowing into the river	Estimated Amount (Rs)	Comments
1.	Neembhatta Nala	1.2 MLD	7.32 Crores	A plan has been made to clean the polluted water of the mentioned drains and discharge it into the river.
2.	Baaridih Basti Nala			
3.	Bihari Basti Nala			
4.	Gandhi Ghat Nala	50 KLD	30.20 Lakhs	
5.	Bagunhatu Nala	44MLD	75.23 Crores	A plan has been developed to construct a SIP (Sub-Instrument Input Power Station) to clean the polluted water from the described drains and discharge it into the river. Due to the high cost of the project, this office has requested guidance from the Director, State Urban
6.	Zilla School Nala			
7.	Bhojpur Ghat Nala			
8.	Moharda Nala			



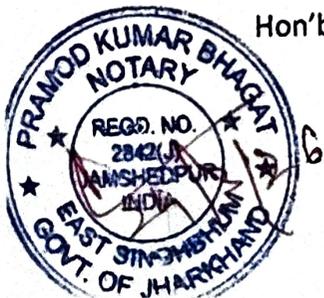
Signed Put L. T. Jk
in my Presence

Advocate

✱

				Development Agency, Urban Development and Housing Department, through letter no. 474, dated 09.02.2026.
9.	Pandey Ghat Nala	Based on available allocations, a plan has been developed to construct STPs for the aforementioned 8 nos. of Nalas. For the said four drains as soon as the allocations are made for STPs, the process for construction of the STPs will start soon by inviting tenders for the same.		
10.	Lal Bhatta Nala			
11.	Gwala Basti Nala			
12.	Sidgoda Nala			

5. That this Report in the form of an Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Report.
6. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
7. I state that the statements contained in paragraphs nos. 1 to 3 are true to my knowledge, the statements contained in paragraph no. 4 is true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.



Signed / Put L. T. 1
in my Presence
Advocate
Date.....

VERIFICATION

I, Karn Satyarthi, son of Prafulla Kumar Sharma, aged about 34 years, by Religion - Hindu, by Occupation - Service under Government of Jharkhand in the office of Deputy Commissioner, East Singhbhum, Jharkhand, having its office at Sakchi, Jamshedpur, Jharkhand is filing this instant Report in the form Affidavit on this the 24 day of March, 2026.

Date:

Place:

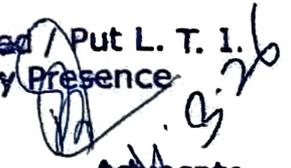

उपायुक्त
पूर्वी सिंहभूम, जमशेदपुर

Deponent

Identified by me:

B N Singh
Advocate

Signed / Put L. T. I.
in my Presence



Advocate

Date.....


प्रमारी पदाधिकारी
विधि शाखा
पूर्वी सिंहभूम, जमशेदपुर




24/3/26
PRAMOD KUMAR BHAGAT
NOTARY PUBLIC
East Singhbhum, Reg. No.2842 (J)
Govt. of Jharkhand, JSR.(INDIA)



Annexure - A

जमशेदपुर अधिसूचित क्षेत्र समिति का कार्यालय, जमशेदपुर



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New Kalimati Road, Sakchi-831001
E-mail ID-jnacjsr@gmail.com

पत्रांक-.....935.....

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प्रेषक,

विशेष पदाधिकारी,
जमशेदपुर अधिसूचित क्षेत्र समिति,
जमशेदपुर।

सेवा में,

प्रभारी पदाधिकारी,
विधि शाखा,
पूर्वी सिंहभूम, जमशेदपुर।

जमशेदपुर दिनांक-.....20.03.2026.....

विषय :-

National Green Tribunal (NGT), Eastern Zone Bench, Kolkata द्वारा O.A. No.-102/2025/EZ,
Ram Prakash Gupta Vs State of Jharkhand & Ors. मामले में अद्यतन प्रतिवेदन के संबंध में।

प्रसंग :-

आपका पत्रांक-468(B)/विधि, दिनांक-20.02.2026

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि जमशेदपुर अ०क्ष०स० क्षेत्रान्तर्गत स्वर्णरेखा एवं खरकई नदी में कई नालों का समावेश होता है। नदी में गिरने वाले नालों का सर्वे परामर्शी एन०जे०एस० से कराया गया। प्राथमिकता के आधार पर परामर्शी द्वारा समर्पित सर्वे रिपोर्ट में स्वर्णरेखा-खरकई में गिरने वाले 12 नालों को चिन्हित करते हुए विस्तृत परियोजना प्रतिवेदन समर्पित किया गया है, जिसका विवरण निम्न प्रकार है :-

क्र०	नालों का नाम	नदी में अभिस्राव होने वाली जल की मात्रा	प्राक्कलित राशि	अभ्युक्ति
1	नीमभट्टा नाला	1.2 MLD	7.32 करोड़	वर्णित नालों के प्रदूषित जल को स्वच्छ कर नदी में अभिस्राव हेतु STP निर्माण कार्य की योजना ली गयी है।
2	बारीडीह बस्ती नाला			
3	बिहारी बस्ती नाला			
4	गाँधी घाट नाला	50 KLD	30.20 लाख	वर्णित नालों के प्रदूषित जल को स्वच्छ कर नदी में अभिस्राव हेतु STP निर्माण कार्य की योजना ली गयी है। योजना की लागत राशि अधिक होने के कारण इस कार्यालय के पत्रांक-474, दिनांक-09.02.2026 के द्वारा निदेशक, राज्य शहरी विकास अभिकरण, नगर विकास एवं आवास विभाग से मार्गदर्शन हेतु अनुरोध किया गया है।
5	बागुनहातु नाला	44 MLD	75.23 करोड़	
6	जिला स्कूल नाला			
7	भोजपुर घाट नाला			
8	मोहरदा नाला			
9	पाण्डेय घाट नाला	उपलब्ध आवंटन अनुरूप उपर्युक्त वर्णित आठ नालों के STP निर्माण की योजना ली गयी है। वर्णित चार नालों पर STP निर्माण की योजना आवंटन प्राप्त कर जल्द ही निविदा की प्रक्रिया अपनाते हुए निर्माण कार्य कर लिया जायेगा।		
10	लाल भट्टा नाला			
11	ग्वाला बस्ती नाला			
12	सिद्दगोड़ा नाला			

विश्ववासभाजन्

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विशेष पदाधिकारी

जमशेदपुर अधिसूचित क्षेत्र समिति,
जमशेदपुर।





Aishwarya Rajyashree <advaish.hc@gmail.com>

Re: O.A No. 102/2025/EZ (Ram Prakash Gupta -Vs- State of Jharkhand & Ors.)

1 message

Aishwarya Rajyashree <advaish.hc@gmail.com>

24 March 2026 at 23:04

To: Satyendra Singh <snsingh1187@gmail.com>, ASHOK PRASAD <ashokadvhc@gmail.com>

Sir,
Please find attached herewith the copy of the Report filed by Respondent no. 2 herein, i.e., Deputy Commissioner, East Singhbhum, Jharkhand, in the abovecaptioned matter, for your reference.
Thanking you.

Regards,
Aishwarya Rajyashree
Counsel for the
State of Jharkhand.

**Report of DC East Singbhum.pdf**

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